Unstarred Ouestions

of Central Pool foodgrains. The storage capacity of 782.99 lakh ton is available with FCI and State agencies against the Central Pool Stock of 313.62 lakh ton as on 31.10.2016.

Procured foodgrains are stored in a scientific manner in covered godowns and in Cover and Plinth (CAP) storage. Scientific codes of practices for safe storage of foodgrains are followed during storage.

(c) As indicated above sufficient storage capacity is available for storage of Central Pool foodgrains. Scientifically constructed godowns which provide adequate protection is used for storage of Central Pool foodgrains. There are already standing instructions for preservation of foodgrains in godowns holding Central foodgrain stocks.

Release of pending dues under PDS to Telangana

3430. SHRI DHARMAPURI SRINIVAS: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a delegation of MPs and Minister from Telangana has met the Minister recently, if so, the details thereof;
- (b) whether the delegation has submitted any request seeking release of pending dues of ₹ 1640 crore under PDS quota not released so far, if so, the details thereof;
- (c) whether the delegation has also requested to release 2400 MTs of additional rice, over and above the regular quota of 6400 MTs, for the Government welfare schemes, if so, the details thereof; and
 - (d) the steps being taken to release the above funds without any further delay?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (c) Representation from the State Government has been received with regard to release of pending subsidy dues on levy rice procured and distributed during Kharif Marketing Season (KMS) 2014-15. In respect of delivery of excess levy rice, the State Government has been directed to examine their claims thoroughly, as they have not submitted appropriate documents. As far as release of food subsidy is concerned, admissible amount of food subsidy has already been released.

Monthly allocation of rice has earlier been enhanced on two occasions on the request of the State Government. The State Government has again requested for enhancement of monthly allocation to 8858 MT, which is more than the joint share of States of Andhra Pradesh and Telangana prior-bifurcation.

(d) Does not arise in view of (a) to (c) above.